

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 09th April, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 28/2018(CZ)	Aavantika Gas Ltd. Vs UIO, through its Secretary, MoEF & CC & Ors.	Mr. Aniket Abhay Naik, Adv.	
2.	Original Application No. 46/2018(CZ) (M.A.No.129/18)	Pankaj Singh Vs State of MP & 8 Ors.	Mr. Ankur Pastor, Adv. for Applicant	
3.	Original Application No. 47/2018(CZ) (M.A.No.130/18)	Pankaj Singh Vs State of MP & 8 Ors.	Mr. Ankur Pastor, Adv. for Applicant	
AFTER NOTICE				
4.	Original Application No. 132/2017(CZ) (W.P.No.4277/17)	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat Kumar Shukla, Adv. Mr. S.P. Tiwari, Adv. Mr. Pravin Diwedi, Adv. Mr. M.S. Tiwari, Adv. Mr. Akash Telang, Adv.	
5.	Original Application No. 22/2018(CZ)	Chhail Singh Rathore Vs State of Rajasthan & 5 Ors.	Mr. Atul Shrivastava, Adv.	
FOR COMPLETION OF PLEADING				
6.	Original Application No. 67/2017(CZ) (M.A.No.364/17)	Yashwardhan Singh Yadav Vs State of MP & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
7.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P. Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava, Adv. Mr. Akash Ambedkar, Adv. Ms. Parul Bhadoria, Adv.	

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 09-04-2019 shall be adjourned to 13-05-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in